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100.	- do - Bhongir (Nalgonda Distt.)
101.	- do - Ramavaram (Khammam Distt.)
102.	- do - Nizamabad (Nizamabad Distt.)
103.	- do - Mahaboobnagar (M. Distt.)
104.	- do - Kotnur
105.	- do - Patancheur (Medak District)
106.	- do - Sadasivpet
107.	- do - Ramagundam (Kareemnagar Distt.)
108.	- do - Anthergaon
109.	- do - Basanthnagar
110.	- do - Warangal Fort (Warangal Distt.)
111.	- do - Girimajipet
112.	- do - Kareemabad
113.	- do - Industrial Colony
114.	- do - Hanumakonda
115.	- do - Srialahasthi (Chittoor Distt.) (Parttime)
116.	- do - Kuppam (Chittoor Distt.)
117.	- do - Mangalangiri (Guntur Distt.)
118.	- do - Krishna Cement Works Tadepalli, Guntur (AP)

(Employer utilisation Dispensary.)

Ganga Action Plan

6119. DR. B.L. SHAILESH: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether a Central Official team visited West Bengal earlier this month for an on-the-spot study of the progress made in the Ganga Action Plan in the State, particularly in South Bengal districts;

(b) whether any misuse of funds earmarked for the Ganga Action Plan was detected by the team; if so, the details thereof;

(c) the total amount sanctioned during the last two years for various schemes connected with the Ganga Action Plan or likely to be sanctioned for the current year; and

(d) the steps taken by Government to ensure the implementation of the plan within the time schedule?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): (a) No officer of the central Ganga Authority nor any central official team connected with the Ganga Action Plan visited West Bengal in the month of April.

(b) Does not arise.

(c) By the end of the financial year 1988-89, 111 schemes at a total cost of Rs. 108.97 crores have been sanctioned for West Bengal. No new schemes are likely to be sanctioned in the current year.

(d) The progress of the Ganga Action Plan in West Bengal is being continuously monitored by the Ganga Project Directorate of the Ministry of Environment and Forests, through visits of officers, by the Regional Director based in Calcutta and through Project Consultants employed specifically for monitoring of schemes. The schemes are monitored in computerised formats, pert charts and through monthly progress reports. A large majority of the 111 schemes are likely to be completed by the end of the financial year 1989-90, as per schedule.

Career Prospects for ISM/Homoeopathic Doctors Under CHS/CGHS

6120. SHRI M. V. CHANDRASEKHARA MURTHY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether any promotional avenues/career prospects have been created for Indian System of Medicine/Homoeopathic doctors under CGS/CGHS;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the plan of action for promotion of the doctors?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) and (d). The Cadres of ISM and Homoeopathic Physicians under CGHS are being re-structured with a view to provide promotional avenues for them. The ISM and Homoeopathic Physicians in CGHS will be eligible for promotion to higher posts which will become available as a result of Cadre Review.

Loss in NTC Calcutta

6121. SHRI M.V. CHANDRASEKHARA MURTHY: Will the Minister of TEXTILES be pleased to state:

(a) whether the operational loss of the mills under NTC (WBABO) Ltd., Calcutta has increased manifold during the last year;

(b) if so, the details thereof and the reasons therefor; and

(c) the steps taken to improve the performance of the mills?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI RAFIQUE ALAM): (a) No, Sir.

(b) Does not arise.

(c) NTC (WBAB&O) Ltd., have formulated mill specific action plans to improve their performance.